

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORIGINAL APPLICATION NO. 558/2013**

**Date of Order:** 19.7.2016

**CORA**

**Hon'ble Mrs. Jasmine Ahmed, Judicial Member  
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Jagdish Atal Son of Shri Prabhati Lal, aged around 50 years, resident of Plot No.B-439, Mahesh Nagar, Jaipur (Rajasthan)

.....Applicant

(By Advocate Mr.Amit Mathur)

**VERSUS**

- 1.The Union of India, through General Manager, North Western Railway, Jawahar Circle, Jaipur
- 2.The Senior Divisional Engineer, North Western Railway, Jawhar Circle, Jaipur.
- 3.The Divisional Electrical Engineer, North Western Railway, Hasanpura, Jaipur(Rajasthan).

.....Respondents

(By Advocate Mr. Y.K.Sharma)

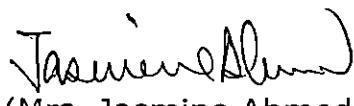
**ORDER**

**(Per Mrs. Jasmine Ahmed, Judicial Member)**

The counsel for the applicant states that the matter has become infructuous.

Accordingly the OA is dismissed having become infructuous.

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(Mrs. Jasmine Ahmed)  
Member (J)

Adm/